

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3287

ANSWERED ON:30.11.2010

PLYING OF BLUE LINE BUSES

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Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been a decrease in the number of fatal accidents due to non- plying of blue line buses during the Commonwealth Games, 2010 in the NCT of Delh;

(b) if so, the details thereof;

(c) whether the Government has any proposal to allow the plying of blue line buses in the NCT of Delhi;

(d) if so, the details thereof and the reasons therefor; and

(e) the steps taken by the Government to regulate the plying of blue line buses and to prevent road accidents and fatalities due to rash driving?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Yes, Madam. The details of fatal accidents due to non-plying of blue line buses during the year 2009 and 2010 for the period of 3rd October to 14th October, during which Commonwealth Games, 2010 were held, as compared to same period in 2009 are given below:

Year	Number of Fatal Accidents	Number of Persons Killed
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2009	89	91
(03.10.2009 To 14.10.2009)		

2010	41	42
(03.10.2010 To 14.10.2010)		

(c) & (d): An application has been filed before the High Court of Delhi by the Government of NCT of Delhi to immediately phase out the private stage carriage (blue line/white line) buses from the operation.

(e): The steps taken by Delhi Police to regulate the plying of blue line buses and to prevent road accidents and fatalities in Delhi are as follows:

1. Special enforcement drives launched particularly against drunken driving, over speeding, rash & negligent driving, violations of directions of Hon'ble Supreme Court of India etc.
2. Impounding of blue line buses found violating traffic rules and regulations.
3. Strict enforcement of lane discipline.
4. Imparting Road Safety Education to all road users.
5. Increased presence of Traffic personnel in accident prone areas.

6. Nine traffic patrols have been introduced to check the traffic violations in the city day and night.
7. Increase in mobility and presence of traffic staff on roads to check the traffic violations particularly during night.
8. 25% of the Traffic Police deployed during night hours for traffic regulation and enforcement.
9. Proposals for cancellation of the driving licenses of drivers of blue line buses involved in fatal accidents and for suspension of driving licences of drivers involved in drunken driving are sent to STA.
10. Introduction of scheme of Chase, Check and Challan the traffic violators indulging in traffic violations particularly over-speeding, improper lane changing, red light jumping, without helmet driving, triple riding and pillion rider without helmet etc.
11. Suspension of permits of Commercial vehicles for violation of directions of Hon'ble Supreme Court of India.